

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 143 OF 2017 & IA NO. 22 OF 2018  
AND  
APPEAL NO. 17 OF 2018 & IA NO. 79 OF 2018**

**Dated : 4<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jindal Power Ltd.**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-11

Mr. Abhinav Goyal  
Mr. Mridul Chakravarty  
Mr. Pallav Mongia for R-12 to R-14

**APPEAL NO. 17 OF 2018 & IA NO. 79 OF 2018**

**In the matter of:**

**Jindal Power Limited**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Abhinav Goyal  
Mr. Mridul Chakravarty  
Mr. Pallava Mongia for R-12 to R-14

Mr. Aashish Anand Bernard  
Mr. Paramhans for R-8

**ORDER**

As agreed by the learned counsel for both the parties, list these matters for hearing on **01.04.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Js/kt*